

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

**No: 847**

**Dated: 26.10.2016**

In the interest of administration, Sh. Muzamil Ahmad Wani, Munsiff, Sogam, is transferred and posted as Munsiff Tangdhar.

Charge of Munsiff Court, Sogam, is given to the Munsiff, Kupwara, with the direction that he shall hold the Munsiff Court at Sogam, for a period of 10 days in a month.

BY ORDER

(Ashok Kumar Kout)  
Registrar General

26.10.16.

No. 21612-30/RS  
Copy to the:-

Dated: 26.10.2016

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
....for information of His Lordship.

4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Principal District & Sessions Judge, Kupwara,
7. Munsiffs, Sogam/Kupwara,  
.....for information and necessary action.

8. Concerned Officers.

9. Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court website.

10. Office file.

Registrar General

26.10.16.